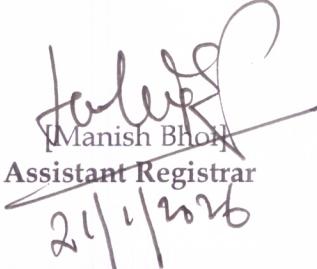


**INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA**  
**CONSTITUTION OF KOLKATA BENCHES FROM 27/01/2026 TO 29/01/2026**  
**[ 26/01/2026 (Monday) is Gazetted Holiday ]**  
**[30/01/2026 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]**

<b>"C" Bench (Hybrid)</b>	Shri George Mathan, Judicial Member & Shri Rajesh Kumar, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)	<b>Court Room No.2</b>
<b>"Ranchi" Bench (Hybrid)</b>	Shri George Mathan, Judicial Member & Shri Ratnesh Nandan Sahay, Accountant Member (Hybrid Court Hearing at 02.30 P.M.)	<b>Court Room No.2</b>
<b>"SMC" Bench (Hybrid)</b>	Shri Rajesh Kumar, Accountant Member (Hybrid Court Hearing after completion of "C" Bench)	<b>Court Room No.3</b>
<b>"B" Bench (Hybrid)</b>	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "SMC" Bench)	<b>Court Room No.3</b>
<b>"D" Bench (Hybrid)</b>	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "B" Bench)	<b>Court Room No.3</b>
<b>"Patna" (SMC &amp; Division) Bench (Hybrid)</b>	Shri Sonjoy Sarma, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)	<b>Court Room No.4</b>
<b>"Guwahati" Bench (Hybrid)</b>	Shri Pradip Kumar Choubey, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "D" & Patna Bench)	<b>Court Room No.4</b>
<b>"Cuttack" Bench (Hybrid)</b>	Shri Pradip Kumar Choubey, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "Guwahati" Bench)	<b>Court Room No.4</b>

Note : 1. **"A" Bench of ITAT, Kolkata will not function during this week.**

  
 Manish Bhowmik  
 Assistant Registrar  
 26/1/2026